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**Government of India**

**Ministry of Commerce & Industry**

**Department of Commerce**

**Directorate General of Foreign Trade**

**Vanijya Bhawan**

**Notification No. 50 /2026-27**

**New Delhi, Dated: 19th November 2026**

**Subject: Amendment in Import Policy Condition of Cut Flowers under HS Code 0603 of Chapter 06 of ITC (HS), 2022, Schedule-I (Import Policy). -reg.**

In exercise of powers conferred by Section 3 and Section 5 of Foreign Trade (Development & Regulation) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy 2023, as amended from time to time, and in continuation of Notification No. 17/2015-2020 dated 09.07.2020, the Central Government hereby amends the import policy condition of 'Cut Flowers' under HS Code 0603 of Chapter 06 of ITC (HS), 2022, Schedule-I (Import Policy) as under:

| Exim Code | Item Description | Existing Policy | Existing Policy Condition | Revised Policy Condition |
|---|---|---|---|---|
| 0603 | Cut Flowers and Flower Buds of a Kind suitable for bouquets or for ornamental purposes, fresh, dried, dyed, bleached, impregnated or otherwise prepared. | | | |
| 06031100 | -Fresh: -- Roses | Free | Import of cut flowers is allowed through **Chennai Airport** only. | Import of cut flowers is allowed through **Chennai Airport, Amritsar Airport and Kandla Seaport only,** subject to compliance with applicable Sanitary and Phytosanitary (SPS) requirements, including mandatory plant quarantine inspection, testing and certification under the Plant Quarantine (Regulation of Import into India) Order, 2003, as amended. |
| 06031200 | -Fresh: -- Carnation | | | |
| 06031300 | -Fresh: -- Orchids | | | |
| 06031400 | -Fresh: -- Chrysanthemums | | | |
| 06031500 | -Fresh: --Lilies (Lilium spp. | | | |
| 06031900 | -Fresh: -- Other | | | |
| 06039000 | -Other | | | |

**Effect of the Notification:** Import of 'Cut Flowers' under HS Code 0603 of Chapter 06 of ITC (HS), 2022, Schedule-I (Import Policy) is 'Free' and is allowed through Chennai, Amritsar Airport and Kandla Seaport only.

This is issued with the approval of the Minister of Commerce and Industry.

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